

(b) the total value involved;

(c) whether the number of animals imported and exported during the year has increased as compared to the previous year; and

(d) if so, by how much?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). The number and value of animals imported and exported during the period October 1955 to January, 1956 are as under:—

IMPORTS		Value
		Rs.
Horses	55	5,15,000
Other kinds of animals	6624	1,48,000
		6,63,000
EXPORTS		
Cattle (excluding sheep & goats).	253	2,51,000
Horse	1	2,000
Sheep & Goats	9972	5,45,000
Other animals	41259	1,48,000
Total:		9,46,000

Figures for the months of February and March have not yet been compiled.

(c) and (d). As compared to imports during 1954-55 (April to March), the imports during 1955-56 (April to January) show an increase of 1,899 in number and a decrease of Rs. 2.34,000 in value. The exports show a decrease of 20,797 in number and Rs. 5.02,000 in value.

RICKSHAW PULLING

976. { **Shri Ram Krishan:**
Shri Deogam:

Will the Minister of Labour be pleased to state the steps Government have taken so far to implement the recommendations of the Labour Ministers' Conference regarding the abolition of Rickshaw pulling?

The Deputy Minister of Labour (Shri Abid Ali): The State Governments have been requested to imple-

ment the recommendations of the Labour Ministers' Conference regarding gradual abolition of rickshaw plying. The model regulations to govern the conditions of work of rickshaw pullers, contemplated in the recommendations, are under preparation, and will be circulated to State Governments at a very early date.

AERODROMES

977. **Shri Ram Krishan:** Will the Minister of Communications be pleased to state:

(a) whether the scheme to equip the existing and new aerodromes with the operational and night-flying equipment during Second Five Year Plan has been finalised; and

(b) if so, the main features thereof?

The Minister in the Ministry of Communications (Shri Raj Bahadur): (a) A scheme has been finalised subject to the approval of the Planning Commission.

(b) I lay on the Table of the Lok Sabha a statement giving the requisite information. [See Appendix VIII, annexure No. 39.]

CHAMRAJANAGAR-SATYAMANGALA RAILWAY LINE

978. **Shri N. Rachiah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Chamarajanagar-Satyamangala Railway line has been sanctioned; and

(b) if so, when the work will be taken up?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) It is proposed to undertake a traffic survey only for the present.

(b) In view of the funds for the construction of new lines having been drastically curtailed, the chances of construction of this line during the Second Five Year Plan Period are rather remote.